

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8789/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

JASPAL

Respondent(s)

Date : 26-07-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Sohaib Alam, Adv.
Mr. Abhishek Chaudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has been served, but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court.

RAJESH KUMAR GOEL
Registrar